

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-88/2017
in
OA-4254/2015**

New Delhi this the 26th day of May, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. A.I.R & D.D. Technical Employees Association through its' President Sh. Shyam Vir Singh, Aged 52 Yrs. S/o Sh. Netar Pal Singh Post Box No. 736, New Delhi-I R/o III/227, Kamla Nehru Nagar, Ghaziabad,
2. Sanjay, aged 40 years s/o Sh. Anand Parkash, working as Engineering Assistant posted at Jam Nagar House, New Delhi r/o 145/9, Gali No.1, Vasant Vihar, Sonepat Road, Behind Rathi Pump, Rohtak (Har.) ... Applicants

(Mr. Yogesh Sharma)

Versus

1. Sh. Ajay Mittal, Secretary, Ministry of Information & Broadcasting Shastri Bhawan, New Delhi.
2. sh. F. Sheheryar, Director General, All India Radio, Akashwani Bhawan, Sansad Marg, New Delhi, ... Respondents

(Mr. S. M. Arif-R-2
Mr. D.S. Mahendru-R-1)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today, when this matter was taken up, learned counsel for the respondent No.2 has produced a copy of the order dated 28.03.2017 passed by the respondents in compliance of the order of this Tribunal. Learned counsel for the

petitioner agreed that the order of the Tribunal stands complied with except for releasing of monetary benefits.

2. In view of the above, we direct the respondents to release the monetary benefits within a period of eight weeks from the date of receipt of a certified copy of this order.

3. We are satisfied that with the passing of this order, our order dated 21.03.2016 stands substantially complied with. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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